

(a) whether there is any proposal to set up gas based power plant at Patna in Bihar;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) No, Sir.

(b) and (c). Does not arise.

[*English*]

#### **Tourism Development in Kota**

6445. SHRI DAU DAYAL JOSHI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government proposes to provide financial assistance to beautify Kota City in Rajasthan; and

(b) if so, the efforts being made in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) There is no scheme with Central Department of Tourism for providing financial assistance to the State Governments for beautification of cities.

(b) Does not arise.

[*Translation*]

#### **Observation of Tourism fortnight**

6446. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the desired success has not been achieved in the number of domestic

tourists due to inadequate development of tourism facilities;

(b) if so, whether the Government propose to observe Tourism fortnight through railways and State transport corporations for the domestic tourists; and

(c) if so, whether the Government propose to provide concessional travel facility in railways and in bus fares to them during the said period?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) At present there is no such proposal,

(c) Does not arise.

[*English*]

#### **Production cost of Electricity in Uttar Pradesh**

6447. SHRI RAM NIHORE RAI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the cost per unit production of electricity being generated by power projects of Obra, Anpara and Shakti Nagar of U.P.;

(b) the supply rate per unit of electricity to Commercial and Non-Commercial consumers of Uttar Pradesh and Madhya Pradesh;

(c) the rate at which the electricity is supplied to the Hindustan Aluminium Company (HINDALCO) and high Tech Carbon Industries at Renukoot since 1980-86; and

(d) the outstanding dues on account of supply of electricity against HINDALCO and high Tech Carbon Industries?